REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore- 560 038.

7 MAR 1988 Dated:

IA III IN

APPLICATION NOS. 37 & 319 /87 (F)

W. P. No.

APPLICANT

Vs

Shri S.K. Sridhara Murthi

& another

- Shri S.K. Sridhara Murthi No. 382 (Upstairs) A. Ramanna Street Mysore - 570 024
- Shri N. Sreekanta Murthy Chief Commercial Clerk Grade II Office of Station Superintendent Southern Railways Mysors
- 3. Shri Sridhara Murthy Advocate 36 'Vaqdevi' Shankarapuram Bangalore - 560 004

RESPONDENTS

The Divisional Personnel Officer, Southern Railway, Mysore & another

- The Divisional Personnel Officer Southern Railways Mysore Division Mysore
- The Divisional Railway Manager Southern Railways Mysore Division Mysore
- Shri A.N. Venugopal Advocate Room No. 12, 2nd Floor S.S.B. Mutt Building Tank Bund Road Bangalore - 560 009

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STRX/

INTERIOR passed by this Tribunal in the above said application

29-2-88

Encl: as above.

In the Central Administrative Tribunal Bangalore Bench, Bangalore

ORDER SHEET

Application No. 37 & 319 of 1987 (F)

Applicant

S.K. Stidhara Murihi & Anoliner

Advocate for Applicant

Sridhara Murly

VIS

The Divisional Personnel officer My sore Divn Southern Rly & Another Advocate for Respondent

A.N. Venugopal

Date

Office Notes

Orders of Tribunal

29.2.1988



PSM/CHRKRJ

Shri A.N. Venugopal for the applicant in IA No.3. seeking extension of time till 31.3.1988 to implement our order dated 17.9.1987 in A No.37/87. He explains that there had been some practical difficulties which has caused the delay in implementing our order but that the Respondents will feke Y implement the same V) up the question of implementing and sumplets before 31.3.1988.

- Shri Sridhara Murthy for Shri H.S. Jois for the applicant in A No.37/87 has no objection.
- The Respondents are allowed to implement the directions in our order dated 17.9.1987 in A No.37/87 on or before 31.3.88. IA No.3 stands disposed of.

MEMBER (A) 29.2.88

MEMBER (3) 29.2.88

Respondent

BANGALORE